

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 14th day of **NOVEMBER 2018**.

**MISC. REVIEW APPLICATION NO. 330/00047 of 2018
IN
ORIGINAL APPLICATION NO. 330/00748 of 2018**

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Suneeta Singh and othersApplicant.
VE R S U S

Union of India and anotherRespondents

Advocate for the Applicant : Shri R.C. Sinha/Shri Sunil

Advocate for the Respondents : Shri S.M. Mishra

ORDER

By HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)

Heard Shri Sunil learned counsel for the applicant and Shri S.M Mishra, learned counsel for the respondents.

2. Learned counsel for the applicant submitted that he wants to withdraw the Review Application.
3. Learned counsel for the respondents has no objection.
4. In view of the statement made by the counsel for the applicant, the Review Application is dismissed as withdrawn.

(Rakesh Sagar Jain)
MEMBER-J

(Gokul Chandra Pati)
Member (A)

Manish/-